

Declaration of Assets and Liabilities

Year 2025

I, PRITI KUMARI, son/daughter/wife of Sanjay Kumar Thakur

aged 25 years, belonging to Bihar Legislative Assembly, Patna

service and presently working as Office Attendant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25,000 307 10,000	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC ① 868657 418-24000/year ② 866762 507/year	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Honda Activa-125 BR01FU 6727	—	—	—	—
(vi)	Jewellery (give details of weight and value)	GOLD- Approx - 30gm Silver - 150gm	—	—	—	—
(vii)	Other assets, such as values of claims / interests	Assets value. 2.5 lakh	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependent on the income of the employee.

P. Ti Kumari
07.02.2025

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5. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(III)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(IV)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(V)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Personal Loan SBI Vidhan Mandala	—
	(ii) Loans from financial institutions	Vehicle Loan from Industrial Bank	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Prithi Kuman
07.02.2025

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	IIPK5183 G	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax (Only in case of proprietary business)	—	—
	(iv) Property Tax	—	—

C. Personal Details

GPF/CPF/PRAN No. :- 110165365698

Gender :- F (M/F)

Date of Birth :- 06/08/1999 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Messenger
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :- Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Prati Kumari*

Name of Employee: PRITI KUMARI

Designation: Office Attendant

Department: Sookna Section,
Bihar Legislative Assembly, Patna.

Place: Patna

Date: 07.02.2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.